

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 41

CP/179(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 06.05.2024

NAME OF THE PARTIES: **MR. RAJESH RAMLAL SONI V/S**
CHINTESHWAR STEELS PRIVATE
LIMITED

Section 59 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

ORDER

1. Adv. Sankalp Anantwar i/b. SMA Law Partners for Respondent No.3.
2. By mutual consent of both parties list this matter on **14.06.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna